

[English]

**Grant of COB Licences for Slitting/  
Confectioning of Jumbo Rolls**

6263. SHRI KANCI PANNEER SELVAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether a technical committee was set up to investigate into the various complaints/representations received against grant of COB Licences for slitting and confectioning of photo-sensitized materials from imported jumbo Rolls;

(b) if so, the findings of the technical committee and the action taken thereon; and

(c) whether a detailed investigation was conducted before granting COB licenses to various parties?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). The activity of slitting/confectioning of jumbo rolls of photo-sensitized materials was brought under compulsory licensing with effect from 18.7.86. In October, 1987, a Technical Team was constituted to visit the twelve units, whose applications for Carrying on Business (COB) licences, were then under consideration of the Government. In its report submitted in 1988, the Technical Team indicated the steps taken by the units to undertake the activity. Based on the report of the Technical Team, seven applicants were granted COB licences for the activity of slitting/confectioning of jumbo rolls of photographic colour paper/roll film. The remaining five applications were rejected.

**Air Service from Delhi to Port Blair and  
Hyderabad to Bhubaneswar**

6264 SHRI BALGOPAL MISHRA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Indian Airlines propose to resume its operation from Delhi to Port Blair via Bhubaneswar and if so, when;

(b) whether Government also propose to introduce airlines service from Hyderabad to Bhubaneswar; and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) Due to suspension of operations of Airbus A-320, aircraft capacity has been substantially reduced and Indian Airlines is not in a position to resume operations from Delhi to Port Blair via Bhubaneswar.

(b) and (c). Indian Airlines already operates three day a week Boeing-737 service on the sector Hyderabad-Nagpur-Bhubaneswar-Calcutta and return. There are no plans at present to increase its frequency.

**Reduction in Quota of Paraffin Wax**

6265. SHRI K. MURALEEDHARAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware that candle industry is facing problems due to reduction in quota of paraffin wax to Kerala;

(b) if so, the steps taken in this regard;

(c) the extent of increase in price fixed for the paraffin wax during the last three years; and

(d) the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) and (b). Paraffin wax is a deficit product and allocation to States